

DA 106/96

1

5.2.96

CM

Hon'ble Shri K.D.Saha, Member (A)

Adjourned to 9.4.96 for admission.



(K.D.Saha)  
Member (A)

2

11.4.96

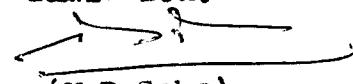
Shri M.L.Paswan Registrar I/c  
Since the Division Bench is not  
available at present, let this case be  
adjourned sine die till the Division  
Bench is available.

  
Registrar I/c

3/09.10.96

Counsel for the applicant : None.

Adjourned to 29.11.1996 for admission.

  
(D.Purkayastha)  
Member (J)  
(K.D.Saha)  
Member (A)

OA - 106/96

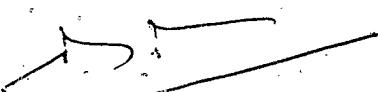
4./ 29.11.96. Shri K. Alam, the counsel for the applicant.

Heard learned counsel for the applicant.

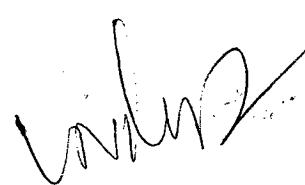
The learned counsel for the applicant states that he has been informed that the authority concerned may consider the name of the applicant for promotion. In the circumstances, he prays for permission to withdraw the application with liberty to file a fresh OA if occasion arises.

2. In view of the above statement, the OA is dismissed as withdrawn with permission to file fresh OA if he is so advised.

/CBS/

  
(K.D. Saha)

Member (A)

  
(V.N. Mehrotra)

Vice-chairman